

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 56

CP(IB) No. 81/Chd/Chd/2021

Under Section 95, IBC 2016

In the matter of:

SIDBI

Petitioner

Vs

Sh. Simarinder Singh S/o Sh. Sukhinder Singh

...Respondent

Present: None for the petitioner.

Mr. Ankur Pandey, proxy counsel for Mr. Manuj Nagrath, Advocate for the respondent.

Let the matter be listed before the Regular Bench on 07.12.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta